

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**IN THE MATTER OF:**

Jarella Baba Finance Co. Pvt. Ltd.

**(CAA)-62(PB)/2018**

.... Petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 16.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

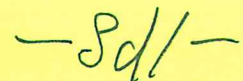
**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the petitioner: Ms. Rekha Mittal CS.  
For the Respondent(s): Mr. Ajit Sharma, Asheesh Jain  
& Adnan Siddiqui, Advs.

**ORDER**

Order reserved.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**